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BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP(IB)No.513/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th October 2017, 10.30 A.M

Name of the Company	Maldar Barrels Pvt Ltd -Vs- Pearson Drums & Barrels Pvt Ltd		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MS. LABANYASREE SINHA
Advocate

Petitioner

[Signature]
13/10/2017

ORDER

Ld. Counsel for operational creditor is present. No one is present from the corporate debtor's side.

Petitioner has filed affidavit of service which may be taken on record.

As per direction of the Hon'ble NCLAT notice is to be issued on the corporate debtor. Petitioner may obtain notice from the Court Officer immediately and serve on the corporate debtor and file affidavit of service within 7 days from today.

List on 26/10/2017.

[Signature]

(Jinan K.R.)
Member (J)

[Signature]

(Vijai Pratap Singh)
Member (J)